

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 28th February, 2018

No. HCM/C-84/2017-Estt.-I: In continuation of this High Court's earlier notification No. HCM/C-84/2017-Estt.-I dated 6th February, 2018, for supply, testing, installation and maintenance of CCTV Surveillance System for High Court of Manipur, the following specification has been changed.

In the specification for IP PTZ Camera the feature "**Image Sensor: 1/3" 3 MP Progressive scan CCD**" is changed to "**Image Sensor: 1/3" 2/3 MP Progressive scan CCD**".

Accordingly the Last date of Bid submission which was earlier fixed on 1st March, 2018 is now extended to 7th March, 2018.

Sd/-
Registrar General(i/c)
High Court of Manipur